

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-208
Appeal No- 185/252/ND/2020

IN THE MATTER OF:

Suman Computech Pvt Ltd

Vs.

ROC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 25.09.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

: Mr. Sunil Kumar, Advocate for applicant

: Mr. Alok Pandey for ARoC

ORDER

Mr. Alok Pandey, Ld. ARoC appeared and submitted that he has already filed the report and the same is on record. None appeared on behalf of the IT Department. Issue notice to the IT Department by all modes including email id of the concerned department.

Appellant is directed to file the affidavit of service within one week from today. **List on 12.10.2020.**

-sd-

(K.K. VOHRA)
MEMBER (T)

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(ABNI RANJAN KUMAR SINHA)
MEMBER (J)